COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 250 OF 2016 & IA NO. 899 OF 2017

Dated: 20th December, 2017

Coram: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Adani Transmission (India) Ltd. Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission Respondent(s)

ORDER

Due to administrative reasons, the matter could not be taken up.

List the matter on **17.01.2018**.

COURT MASTER